

(b) if so, the region where the proposed University will be set up; and

(c) the estimated cost and the details thereof?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) The Government of Uttar Pradesh have proposed that the University be established at Naini Tal.

(c) The establishment of the University is estimated to involve an expenditure of about Rs. 20 lakhs during the Third Plan. The details of the estimates are not available.

#### Gorakhpur Fertilizer Factory

392. Shri K. C. Pant: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the work on the construction of the Fertilizer factory at Gorakhpur is not progressing according to the schedule;

(b) if so, the reasons therefor; and

(c) the measures taken by Government to see that the progress of the plant is according to schedule?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) to (c). The progress of the factory was slow in the initial stages due to delay in the acquisition of land and finalisation of civil works contracts. The present progress is, however, very satisfactory.

#### Fertiliser Plants

393. Shri M. S. Murti: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the examination of the offer of M/s. Voest of Austria for the supply of plants to manufacture certain types of fertilizers under the Austrian Credit has since been completed; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) and (b). The matter is still under examination.

12.06 hrs.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

#### POSTPONEMENT OF AFRO-ASIAN CONFERENCE IN ALGIERS

Shri Rameshwar Tantia (Sikar): I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

The postponement of the Afro-Asian Conference in Algiers and the reaction of the Government of India thereto.

The Minister of External Affairs (Shri Sawaran Singh): It is a long six-page statement. Shall I read it?

Mr. Speaker: It may be laid on the Table of the House. I will give some other opportunity to members to ask questions.

Shri S. M. Banerjee (Kanpur): Sir, if you will remember you have ruled that whenever such long statements are laid on the Table of the House a brief summary of it should be given by the Minister. Otherwise, it will become a habit for the Ministers to lay statements in response to Calling Attention Notices on the Table of the House.

Mr. Speaker: When a statement is so long, it would take a long time to read it.

Shri S. M. Banerjee: A summary can be given by the Minister. For instance, a summary of the Governor's report in the case of Kerala was laid on the Table.

12.09 hrs.

**Mr. Speaker:** If it is a summary it will not be useful for asking questions because the details will not be there. I will get it distributed. Then, day after tomorrow I will give an opportunity to members to ask questions.

**Shri Swaran Singh:** I lay the statement on the Table of the House. [Placed in Library. See No. LT-5105/65.]

**Shri Hari Vishnu Kamath (Hoshan-gabad):** Sir, on a point of order. In consonance with the salutary practice that you have laid down for starred questions and short notice questions that whenever a statement is to be laid on the Table advance copies thereof should be made available in the Notice Office so that members can study it and get ready for asking questions, I would suggest that the same practice may be followed in the case of Calling Attention Notices also.

**Shri Swaran Singh:** I agree. Copies will be made available.

**Mr. Speaker:** I follow the hon. Member. In the case of questions when a statement is laid on the Table advance copies are placed in the Notice Office so that those members who are interested in that can read it and come prepared for asking questions. He has suggested that the same procedure may be followed in the case of Calling Attention Notices. I will certainly agree to that. In the case of Calling Attention Notices also the same procedure might be adopted.

**Shri J. B. Kripalani (Amroha):** Whenever Ministers make statements they should be brief and to the point instead of being long as their speeches.

**Shri Hari Vishnu Kamath:** May I know when this Calling Attention Notice will be taken up for asking questions?

**Mr. Speaker:** I will see. If it could not be done tomorrow, I will fix day after tomorrow.

**डा० राम मनोहर लोहिया (फर्रुखाबाद):** इतना मैं भ्रज कर दूँ कि जिस तरीके से हर चीज को लम्बान में कहने की विदेश मंत्री सरदार स्वर्ण सिंह को बहुत ज्यादा भ्रूल है उन्ही तरीके से ज्यादा चीज को थोड़े में वे कहना सीख जायें तो हमारे यहां श्री दुनिया में भी बड़ा फायदा होगा।

RE: CALLING ATTENTION NOTICE  
(Query)

**श्री मधु लिमये (मुंगेर):** एक बात में ध्यानाकर्षण प्रस्ताव के बारे में भ्रज करना चाहता हूँ कि क्योंकि वह एक बहुत महत्वपूर्ण मामला है और वह एक ऐसा मसला है जो कि मजदूरों से सम्बन्धित है। 22 हजार मजदूर मिलों में काम करते हैं वह मिलें बन्द होने जा रही हैं।

**अध्यक्ष महोदय:** इस तरह आप उसे नहीं ले सकते हैं।

**श्री मधु लिमये:** एक लाख लोगों की जिदगी का सवाल है . . . .

**अध्यक्ष महोदय:** मैंने कहा तो कि इस तरह नहीं ले सकते।

**श्री मधु लिमये:** आप केवल दो बातें मेरी सुन लीजिये फिर मैं बैठे जाता हूँ।

**अध्यक्ष महोदय:** इस तरीके से नहीं हो सकता।

**श्री मधु लिमये:** यह केन्द्रीय सरकार के अधीन मामला आता है प्राविडेंट फंड का . . . .

**अध्यक्ष महोदय:** आइए, आइए।

**श्री मधु लिमये:** एक मिनट सुन लीजिये कि इसमें क्या है।